

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

[Handwritten signature]
7/6

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

O.A. No. 235/2006
Date of order: 05.04.2007

Mr. Vinay Jain, counsel for applicant.
Mr. L.R. Choudhary, counsel for respondents.

This case is relating to the payment of family pension to the applicant.

The learned counsel for the applicant confirmed that the payment of the family pension due has already authorised to the applicant.

In view of the above, the O.A. becomes infructuous and is dismissed accordingly.

[Signature]
(Tarsem Lal)
Administrative Member

Part II and III destroyed
in my presence on 03-6-14
under the supervision of
section officer () as per
order dated 26/3/14

[Signature]
Section officer (Record)

[Handwritten initials]

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